

CP NO. 121(ND)/2015
RT No.09/2016

Virender Kapoor & Ors.

...Petitioners

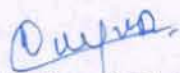
Versus.

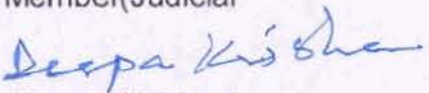
M/s United Cycles & Parts Mfg. Association.

...Respondent

Present: Mr. Sanjay Mishra with Mr. Geetesh Meena, Advocates for petitioners.
Mr. Rakesh Kumar with Mr. Vaibhav Sahni, Advocates for respondent.

Arguments inconclusive. Learned counsel for petitioners is yet to make final response. List the matter to 16.11.2016.


(Justice R.P. Nagrath)
Member(Judicial


(Deepa Krishan)
Member (Technical)

October 27, 2016
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